Workers' Organisations/Unions was as follows tral

Central Workers Organisations/Unions								No of strikes	No of Man- day lost
INTU.C,			•	•			,	297	934,857
AITUC.					•		•	249	831,752
HMS.					•			120	1,401,078
итис.								10	52,329
Multiple Utions								56	1,702,366
Unafhliated and of	hers			•	•			1798	6,871,971

12 Noon

PAPERS LAID ON THE TABLE

THE NAVY (PENSION) FIRST AMENDMENT REGULATIONS, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J B PATNAIK) Sir, I beg to lay on the Table, under section 185 of the Navy Act, 1957 a copy (in English and Hindi) of the Ministry of Defence Notification SRO No 56, dated the 13th February, 1973 publishing the Navy (Pension) First Amendment Regulations, 1973 [Placed in Librarary See No LT-450/73]

THE IRON ORE MINES LABOUR WELFARE CESS (AMENDMENT) RULES, 1973

THE MINISTER OF LABOUR AND REHABILITATION (SHRI K V RAGHUNATHA REDDY) Sir, I beg to lay on the Table under sub-section (4) of saction 8 of the Iron Ore Mines Labour We fare Cess Act 1961, a copy (in English and Hindi) of the Ministry of Labour and Rehabilitation partment of Labour and Employ nent) Notification GSR No 82 dated the 19th January 1973 publishing Iron Ore Mines Labour Welfare Cess (Amandment) Rules 1973 [Placed in Library See No LT-4505[73]

THE NAVAL CEREMONIAL CONDI-TIONS OF SERVICE AND MISCEL-LANEOUS AMENDMENT REGULA-**TIONS 1973**

SHRI J B PATNAIK Sir, I beg to lay on the Table, under section 185

of the Navy Act, 1957 a copy (in English and Hindi) of the Ministry of Defence (Navy Branch) Notification SRO No 55 dated the 30th December, 1972 publishing the Naval Ceremonial, Conditions of Service and Miscellaneous Amendment) Regulations 1973 [Placed in Library See No LT-4505/73]

I APPROPRIATION ACCOUNTS 1971-72 (POSTS AND TELE-GRAPHS)

OF II REPORT (1971-72)THE COMPTROLLOR AND AUDITOR GENERAL OF INDIA ON THE APPROPRIATION ACCOUNTS OF UNION GOVERNMENT THE (POSTS AND TELEGRAPHS)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI) Sir I beg to lay on the Table, under clause (1) of article 151 of the Constitution a copy (in English and Hindi) each of the following papers -

- (1) Appropriation Accounts (Posts and Telegraphs) for the year 1971-
- (11) Report of the Comptroller and Auditor General of India on the Appropriation Accounts of Union Government (Posts and Telegraphs) for the year 1971-72 [Placed in Library See No 4520 73 for (1) and (11)]

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